

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/50/2017  
NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS  
NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) AR. RAMANATHAN Carl for R1, 2 to 4 R. Ram

**ORDER**

Counsel for petitioner called but was absent. Counsel representing R7 caused appearance and prayed for time to file vakalat and counter. Counsel for R1, R2 & R4 present and filed counter. He is directed to provide copy of the same to the other side. Time is extended at request. Put up on 18.01.2018.

-sd-

**S Vijayaraghavan**  
Member (Technical)

-sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc